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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ RFA 70/2019 & CM APPL. 3892/2019, CM APPL. 34117/2019, CM APPL. 46747/2023

SUNITA SINHA

.....Appellant

Through: Mr. Ayush Puri, Mr. Kanav Madnani,
Ms. Archita Mahlawat, Ms. Urvija
Sharma, Advocates (M:9999630046)

versus

M/S LEELA BUILDERS PVT LTD & ORS

.....Respondents

Through: Mr. Samar Kachwaha, Ms.
Aakanksha Kaul, Ms. Kavita
Vinayak, Mr. Gaurav Vashisth,
Advocates for R-1 to 8
(M:8800167324)

CORAM:

HON'BLE MS. JUSTICE MINI PUSHKARNA

ORDER

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18.07.2025

1. Learned counsel for the appellant submits that the main counsel, who has to argue the matter, is not available and requests for an accommodation for today.
2. Accordingly, at request, re-notify on 04th September, 2025, in Top Ten Matters in *Advance List*.

MINI PUSHKARNA, J

JULY 18, 2025/au